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Title: Need to improve functioning and conduct of district level vigilance and monitoring committees.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): Hon. Chairman, Sir, thank you for giving me this opportunity to take part in the 'Zero Hour'. It is the most important topic that I am going to talk which is the problem of every M.P. in the Lok Sabha and Rajya Sabha also.

The Ministry of Rural Development has constituted Vigilance and Monitoring Committees at the district level. In these Committees one M.P. is appointed from each district as Chairman of this Committee and the other MPs are the co-Chairmen of this district. Proper procedure is not being followed for the meetings that are conducted at the district level.

Beyond all that, MPs are not aware as to what are the funds that are being received in the respective constituencies. So, there is no communication from the Government of India that so and so funds are sent from the Government of India and that they have to be monitored. There is no proper procedure that has been given to the Members to conduct these reviews. So, the meetings are conducted just like General Body meetings or Zilla Parishad meetings.

I actually wanted to bring to the notice of this august House that procedures have to be followed and Members have to be intimated.

I would like to make one more small request to the Government. I would request the Minister of Rural Development, through you, that in order to ensure qualitative conduct of meetings, procedures should be followed and the Reports should be submitted in a uniform proforma and responsibility should also be fixed on the officers. Thank you.

HON. CHAIRPERSON:

Shri P.P.Chaudhary,

Kunwar Pushpendra Singh Chandel and

Shri Bhairon Prashad Mishra are permitted to associate with the issue raised by Shrimati Kothapalli Geetha.